

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.688/99

dt.19-7-1999

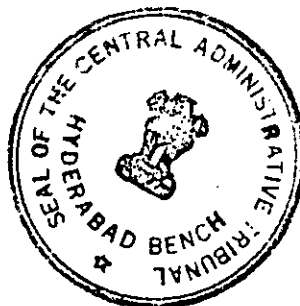
Between

1. T. Yadubhushan
2. P. Mastan
3. G. Venkatesulu
4. M. Mahabub Basha
6. B. Nallappa
7. B. Sreedhar Reddy
8. G.S. Krishna
9. B. Venkateswarlu
10. D. Ramachander
11. G. Janardhan
12. R. Balaraju
13. G. Shekar Babu
14. P. Mallikarjuna babu
15. K. Bhaskar
16. S. Mahammad Rafi
17. A. Sreenivasulu
18. D. Sampath Babu
19. S. Ram Bhopal Reddy
20. D. Siva Rama krishnan
21. P.V. Narayana Swamy
22. A. Lokeswara Reddy
23. Shaik Ahmed Basha
24. CK Sreedhar Reddy
25. K. Madduleti
26. A. Nagamalla Reddy
27. C. Venkata Ramanaiah
28. S. Kutubuddin Basha
29. S. Mahaboob Vali
30. M. Vasu
31. G. Siva Prasad
32. D. Rami Reddy
33. D. Johan Rajeh
34. RA Ali Khan
35. S. Jaffar Vali
36. Mohammed Anwar Basha
37. Ahmed Basha
38. D. Ravindranath
39. SA Rasheed
40. VR Ananad Kumar
41. MC Mastanappa
42. Md. Iqubal
43. Syed Habeebulla
44. K. Raghu kumar
45. Syed Kader Basha
46. S. Munisekhar Rao
47. K. Naga Madhusudhan rao
48. S. Nooruddin

: Applicants

and

1. Union of India, rep. by
General Manager, SC Rly.
Rail Nilayam, Secunderabad



2. Divisional Railway Manager
SC Railway, Guntakal Divn.
Guntakal, Anantapur Dist.

3. Senior Divnl. Personnel Officer
SC Rly., Guntakal Divn,
Guntakal, Anantapur Dist.

: Respondents.

Counsel for the applicants

: N. Saida Rao
Advocate

Counsel for the respondents

: K. Siva Reddy
SC for Railways

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. R. Rangarajan, Member(Admn.)

1

OA.688/99

dt.19-7-99

Order

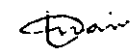
Oral order (per Hon. Mr. R.Rangarajan, Member(Admn.))

Heard Mr. N. Saida Rao for the applicants and none for the respondents.

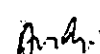
1. The learned counsel for the applicants submits that this OA has been covered by the judgement of this Tribunal disposed in OA.1002/98/on 12-7-1999 comprising Hon. Mr. R. Rangarajan and Hon. Mr. B.S.Jai Parameshwar. The learned counsel for the applicants submits that the same holds good and hence no order is necessary.

2. The OA is disposed of noting the observations as above.


(R. Rangarajan)
Member (Admn.)


(D.H. Nasir)
Vice Chairman

Dated : July 19, 1999
Dictated in Open Court


13.7.99

sk

COPY TO:-

1. HON'BLE
2. HON'BLE M(A)
3. HON'BLE M(J)
4. D.R. (A)
5. SPARE

1st AND 11th COURT.

TYPED BY
CLERKED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. NASIR;
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD.
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN;
MEMBER (ADMIN)

THE HON'BLE MR. D. S. JAT PARAMESHWAR;
MEMBER (JUDL)

ORDER: Date. 19.7.99

ORDER / JUDGMENT

MA./RA / CP.NO

IN

DA.NO. 688(99)

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

M.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

